

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.33/BB/2018	-	For hearing	252(3)	M/s Jasky Exports Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

S. Raghavan PCS
REPRESENTATION TO WHOM

SIGNATURE

Spishe

1. SHOBHA PISHE
9900751635

S. Raghavan
PCS.

(*CS. Shobha Piske*)

Heard the PCS.

For orders, list it on 23.02.2018.

Ashok Kumar Mishra

MEMBER (T)

Shri Ratakonda Murali

MEMBER (J)